

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

(3)

OA No.540 of 1994.

New Delhi, this the 5th day of December, 1994.

HON'BLE MR JUSTICE S.K.DHAON, VICE CHAIRMAN.

HON'BLE MR B.N.DHUNDIYAL, MEMBER (A)

Prakash S/O Shri Mangloo
R/O Maheshpur, P.O. Badgaon,
District Saharanpur (UP). Applicant.

(through Ms Bharti Sharma, proxy counsel).

vs.

1. Union of India,
through its Secretary,
Ministry of Communication,
Department of Telecommunication,
Sanchay Bhawan,
New Delhi.
2. Divisional Engineer Telegraphs,
Saharanpur Division,
Saharanpur.
3. Accounts Officer,
Telegraphs Eng. Division,
Saharanpur.
4. Asstt. Engineer,
Microwave
Hardware. Respondents.

(through Mr B.Lall, Advocate).

ORDER (ORAL)

JUSTICE S.K.DHAON, VICE CHAIRMAN

Mr B.Lall has appeared on behalf of the respondents. A counter-affidavit has been filed on behalf of the respondents. The grievance of the applicant is that his services are not being regularised although he is entitled to be accorded a temporary status. Shri Lall contends that temporary status has yet to be given to the applicant and that temporary status will come into existence only from the date when it is given.

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(9)

The learned counsel for the applicant has urged that the applicant fulfils the necessary requirement of being granted a temporary status in terms of para 5(1) of the Grant of Temporary Status and Regularisation Scheme. We direct the respondents to examine the case of the applicant in the light of the contents of para 5.1 of the Scheme. We, however, make it clear that the applicant would be deemed to have been given a temporary status on or after the date, he qualified to be given such a status.

2. The applicant apprehends that as a consequence of this order, his services may be terminated. This appears to be a mere apprehension. We have no doubt that the respondents will strictly act in accordance with law, while dealing with the applicant. With these directions, the O.A. is disposed of without any order as to costs.

/sds/

B.N.Dhoundiyal
(B.N.Dhoundiyal)

Member(A)

S.K.Dhaon
(S.K.Dhaon)
Vice Chairman.